

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 175 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th March, 2017, 10.30 A.M

Name of the Company		Sreerampur Ispat Pvt.LtdVersus- Barjora Steel & Re-Rolling Mills Pvt.Ltd.		
Under Section		9 (1)	IBC	
SI.	Name & Designation of Authorized		Appearing on behalf	Signature with date
No.	Representative (IN CAPITAL LETTERS)		of	

## ORDER

None responded.

List the matter on 06/04/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)